

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/835/2011

Jabalpur, this Tuesday, the 28th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Narendra Singh Bhadoriya
 S/o Shri Rampal Singh Bhadoriya
 Aged about 48 years,
 Occupation Technician-I CWM CRWS
 Bhopal R/o Lily 52 Indus State Karariya
 Farm Near Coach Factory
 Bhopal (M.P.)462001

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
 Through General Manager,
 West Central Railways
 Jabalpur (M.P.) 482001

2. Divisional Railway Manager,
 West Central Railways,
 Bhopal (M.P.) 462001

3. Santosh D Technicial Grade III
 C/o Divisional Personal Officer
 WCR Bhopal (M.P.) 462001

- Respondents

(By Advocate –**Shri S.K. Nandy**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is observed that that the counsel for the applicant has not been appearing from the last several occasions i.e. on 21.12.2017,

26.03.2018, 25.04.2018 and 31.07.2018. Today also when the matter was called neither the applicant nor his counsel appeared on behalf of the applicant. Thus, it appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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